



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़  
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 27.04.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
<b>Author: Sh. Rajpal Yadav, VP</b>			<b>CO-Author: Sh. Manoj Kumar Aggarwal, AM</b>			
1	ITA No. 1502/Chd/25	Mukesh Kumar	B	16.04.2026	27.04.2026	Allowed
<b>Author: Sh. Laliet Kumar, JM</b>			<b>Co-Author: Sh. Krinwant Sahay, AM</b>			
1 & 2	ITA Nos. 1006 & 990/Chd/24	A.B. Motors P. Ltd.	A	22.04.2026	27.04.2026	Allowed
3	ITA No. 1095/Chd/25	Improvement Trust	A	23.04.2026	27.04.2026	Allowed
4	ITA No. 3389/Del/24	Kundan Overseas	A	22.04.2026	27.04.2026	Allowed
5	CO No. 37/Chd/24	By Assessee	A	22.04.2026	27.04.2026	Dismissed
6 & 7	ITA Nos. 304 & 305/Chd/24	ACIT Vs Haryana Power Generation	A	23.04.2026	27.04.2026	Allowed
<b>Author: Sh. Manoj Kumar Aggarwal, AM</b>			<b>Co-Author: Sh. Rajpal Yadav, VP</b>			
1 & 2	ITA Nos. 847 & 1264/Chd/25	The DAD Coop. Agri. Multipurpose & Society	B	23.04.2026	27.04.2026	Partly Allowed
3	ITA No. 416/Chd/25	Ms. Vibha Vashisht	B	23.04.2026	27.04.2026	Allowed
4 & 5	ITA Nos. 1490/Chd/25 & 47/Chd/26	Shri Shyam Parwar Sangh Punjab (Regd.)	B	23.04.2026	27.04.2026	Allowed
<b>Author: Sh. Krinwant Sahay, AM</b>			<b>Co-Author: Sh. Laliet Kumar, JM</b>			
1	ITA No. 1426/Chd/25	M/s Span Motels P. Ltd.	B	09.04.2026	27.04.2026	Dismissed
2	ITA No. 382/Chd/24	Rohit Gover	B	23.03.2026	27.04.2026	Dismissed

  
Assistant Registrar